

G.D. No. 61A dt. 23.09.2020
PS Anand Parbat

21.10.2020

**The undersigned is looking after the work of the Court of
Ld. MM Ms. Neetu Sharma as Link MM.**

**Today undersigned is also deputed as Duty Magistrate,
West District, Tis Hazari Courts, Delhi.**

Present: Sh. Arvind Dahiya, Ld. APP for the State

None.

Be put up on 04.11.2020.


[RAKESH KUMAR-II]
MM-05(West)/THC/Delhi/21.10.2020

Challan No. KMC-0670-387-388-2019

Circle: KMC

Vehicle No. DL1RM-9488

21.10.2020

The undersigned is looking after the work of the Court of
Ld. MM Ms. Neetu Sharma as Link MM.

Today undersigned is also deputed as Duty Magistrate,
West District, Tis Hazari Courts, Delhi.

An application for releasing the vehicle No. UP14FT-2293
/ DL1RM-9488 in favour of applicant Kripa Sagar Singh
AR of Ankur Trade Link Pvt. Ltd.

Present: Sh. Arvind Dahiya, Ld. APP for the State

Girdhari Lal stated to be owner of vehicle No. UP14FT-2293
in person.

Sh. Kripa Sagar Singh on behalf of Ankur Trade Pvt. Ltd.

Application perused. In the case in hand, registered owner of
vehicle bearing No. UP14FT-2293 is stated to be Girdhari Lal, therefore,
vehicle cannot be released to Ankur Trade Ltd. who is financier.
Therefore, application stands dismissed.

Copy of order be given dasti to the applicant.

[RAKESH KUMAR-III]

MM-05(West)/THC/Delhi/21.10.2020

3
21/10/20

FIR No. 777/20
PS Paschim Vihar (West)
U/s 63 of Copy Right Act 1957

21.10.2020

The undersigned is looking after the work of the Court of
Ld. MM Ms. Neetu Sharma as Link MM.

Today undersigned is also deputed as Duty Magistrate,
West District, Tis Hazari Courts, Delhi.

Present: Sh. Arvind Dahiya. Ld. APP for the State.
IO/SI Rajveer Singh in person.

An application for proceedings u/s 64 Indian Copyright Act
1957 marked before the Court by Ld. CMM.

Case property has not produced before the Court today.

Let case property be produced by the NDOH by the
IO/MHC(M).

IO.
Be put up on 28.10.2020. Copy of this order be given dasti to

[RAKESH KUMAR-II]
Duty MM(West)/THC/Delhi/21.10.2020

order copy received
KES
IO/SI Rajveer Singh
21/10/2020

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21/10/20

FIR No. 826/2020
PS Nihal Vihar
U/s 380/454/411/34 IPC

21.10.2020

The undersigned is looking after the work of the Court of
Ld. MM Ms. Neetu Sharma as Link MM.

Today undersigned is also deputed as Duty Magistrate,
West District, Tis Hazari Courts, Delhi.

Present: Sh. Arvind Dahiya, Ld. APP for the State.
IO ASI Ashok in person.

An application for conducting TIP of recovered articles filed
by the IO ASI Ashok.

Case property has not produced before the Court today.

Let case property be produced by the NDOH by the
IO/MHC(M).

Be put up on 24.10.2020.

Copy of this order be given dasiti to IO.

~~IRAKESH KUMAR III~~
Duty MM(West) ~~FHC~~ Delhi/21.10.2020

Copy sent
All Ashok PSMM
21/10/20

FIR No. 292/2020
PS Ranjit Nagar
U/s 363 IPC

21.10.2020

The undersigned is looking after the work of the Court of
Ld. MM Ms. Nectu Sharma as Link MM.

**Today undersigned is also deputed as Duty Magistrate,
West District, Tis Hazari Courts, Delhi.**

Present: Sh. Arvind Dahiya, Ld. APP for the State

IO ASI Arun Kumar in person

Child victim Farman in chamber.

Ms. Shabana stated to be mother of child victim Farman in
chamber.

IO as well as mother of victim submitted that aforesaid child
victim could not speak.

In view of the aforesaid circumstances, **IO is directed to
bring one interpreter as well as Special Educator and videographer
for videography** as per Section 164 CrPC (5A) (a) proviso, as in view of
the Court, assistance of the interpreter / Special Educator is required, for
29.10.2020.

At request, copy of order be given ~~dashi~~ to the IO.

[RAKESH KUMAR-III]

MM-05(West)/THC/Delhi/21.10.2020

Received
Asi-Arunkumar